

WRITTEN ANSWERS TO QUESTIONS

[English]

G.T.B. Hospital and College

*185. SHRI GANGA CHARAN LODHI:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the complaints about malfunctioning of the Guru Teg Bahadur Hospital-cum-Medical College, Delhi;

(b) if so, the nature of complaints received; and

(c) the steps being taken to ensure smooth functioning of the Hospital in full coordination with Medical College?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (c). The Government have seen the Press reports highlighting the problems concerning coordination between the G.T.B Hospital and the University College of Medical Sciences and also problems of recognition of UCMS Degrees.

In order to sort out the day to day problems concerning G.T.B Hospital and U.C.M.S., a Campus Committee exists consisting of the Principal, U.C.M.S., Medical Superintendent, G.T.B. Hospital and Project Manager, G.T.B. Hospital. In addition to the Campus Committee, a Coordination Committee under the Chairmanship of Secretary (Medical), Delhi Administration has also been constituted to coordinate the various matters pertaining to the over-all development of the Hospital and the College. There is an Apex Committee under the Chairmanship of Lt. Governor of Delhi with Executive Counsellor (Health), Delhi Administration, Vice-Chancellor, Delhi University, Secretary (Medical), Delhi Administration, Principal, U.C.M.S., Director of Health Services, Director General of Health Serv-

ices, Joint Secretary in the Union Ministry of Health and Family Welfare and the Chief Engineer PWD (Delhi Administration) as members for reviewing and monitoring the working of the G.T.B. Hospital and College complex and to take decisions on over-all policy issues and to lay down guidelines or efficient working of both the Hospital and the College.

The University College of Medical Sciences (UCMS) is affiliated to the Delhi University and the MBBS Degree awarded by the University of Delhi to the students of UCMS is a recognised medical qualification for the purpose of Indian Medical Council Act, 1956.

New Textile Policy

*187. SHRI SHANTILAL PURSHOTTAMDAS PATEL:
SHRI P. NARSA REDDY:

Will the Minister of TEXTILES be pleased to state:

(a) whether new textiles policy of 1985 envisaged reduction in excise duties in a phased manner with a view to give relief to the consumers;

(b) whether a beginning was made in this direction during the budget of 1988-89 but the current budget made a reversal of this policy resulting in the suffering to common man;

(c) whether there is any relationship between the prices of the textile fibres and yarns and the retail prices of the synthetic/synthetic blended textile fabrics; and

(d) whether Government propose to review the Policy; if so, when?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The textile policy of 1985 envisaged reduction of fiscal levies on man-made fibres/yarn